

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated :12th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh
& Ors.Appellant(s)
Versus**

**Andhra Pradesh Electricity Reg. Commission
& Anr. ...Respondent(s)**

**ORDER
(On Being Mentioned)**

Post this matter for further hearing on **26.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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